

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 138 of 2014**

**Dated : 16<sup>th</sup> December, 2014**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**M/s Linde India Ltd. .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Pardeep Dahiya  
Counsel for the Respondent (s) : Mr. Saikumar, Mr. Samir Malik for Resp.  
No. 2  
Mr. Buddy A. Ranganadhan for MERC

**ORDER**

The appellant's counsel is filing rejoinder today. The pleadings are complete.

Post the appeal for hearing on **29<sup>th</sup> January, 2015**. In the meantime, parties are directed to submit their respective written submissions after furnishing a copy of the same to the other side.

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

*sh/vg*